No. 47: Financial Accommodation Availed by State Governments under various Facilities

(₹ Crore)

	State/Union Territory	During March-2023					
Sr. No		Special Drawing Facility (SDF)		Ways and Means Advances (WMA)		Overdraft (OD)	
		Average amount availed	Number of days availed	Average amount availed	Number of days availed	Average amount availed	Number of days availed
	1	2	3	4	5	6	7
1	Andhra Pradesh	393.39	20	1711.47	16	1301.75	8
2	Arunachal Pradesh	-	-	-	-	-	-
3	Assam	-	-	-	-	-	-
4	Bihar	-	-	-	-	-	-
5	Chhattisgarh	1936.70	4	-	-	-	-
6	Goa	-	-	-	-	-	-
7	Gujarat	-	-	-	-	-	-
8	Haryana	332.52	9	248.19	4	-	-
9	Himachal Pradesh	-	-	-	-	-	-
10	Jammu & Kashmir UT	-	-	814.47	17	178.58	6
11	Jharkhand	-	-	-	-	-	-
12	Karnataka	-	-	-	-	-	-
13	Kerala	70.62	4	1182.93	4	-	-
14	Madhya Pradesh	-	-	-	-	-	-
15	Maharashtra	-	-	-	-	-	-
16	Manipur	-	-	204.97	26	88.80	18
17	Meghalaya	-	-	-	-	-	-
18	Mizoram	-	-	59.81	8	-	-
19	Nagaland	-	-	119.99	4	-	-
20	Odisha	-	-	-	-	-	-
21	Puducherry	-	-	-	-	-	-
22	Punjab	861.39	17	-	-	-	-
23	Rajasthan	5530.23	27	516.87	6	-	-
24	Tamil Nadu	-	-	-	-	-	-
25	Telangana	581.17	24	1422.24	21	895.23	12
26	Tripura	-	-	-	-	-	-
27	Uttar Pradesh	-	-	-	-	-	-
28	Uttarakhand	217.32	5	166.28	4	-	-
29	West Bengal	-	-	-	-	-	-

Notes: 1. SDF is availed by State Governments against the collateral of Consolidated Sinking Fund (CSF), Guarantee Redemption Fund (GRF) & Auction Treasury Bills (ATBs) balances and other investments in government securities.

Source: Reserve Bank of India.

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^{2.} WMA is advance by Reserve Bank of India to State Governments for meeting temporary cash mismatches.

^{3.} OD is advanced to State Governments beyond their WMA limits.

^{4.} Average amount availed is the total accommodation (SDF/WMA/OD) availed divided by number of days for which accommodation was extended during the month.

^{5. - :} Nil.